

**Central Administrative Tribunal
Madras Bench**

OA 310/01736/2014

Dated Wednesday the 24th day of July Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member (J)
&
Hon'ble Mr. T. Jacob, Member (A)**

1. B. Velumani
2. V. Solaimuthu
3. A. Yesuraj
4. S. Yesudoss .. Applicants

By Advocate **M/s. K.M. Boopathy**

Vs.

1. The Chairman, rep. by its IOU
Ordnance Factories Board (OFB)
10A, Auckland Road
Calcutta – 700 001.
West Bengal.

2. The General Manager
Heavy Alloy Penetrative Project (H.A.P.P)
Ordnance Factories Board (OFB)
Trichy – 620 025. ... Respondents

By Advocate **Mr. K. Rajendran**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. It is seen that the applicant was not present even on previous occasion i.e. on 18.07.2019. Accordingly the matter was posted under the caption 'For Dismissal' to this day. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob)
Member (A)

24.07.2019

(P. Madhavan)
Member(J)

AS